

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:97
ANSWERED ON:28.11.2011
FINANCIAL ASSISTANCE UNDER DDRS
Naranbhai Shri Kachhadia

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the amount allocated/financial assistance provided to Non-Governmental Organisations (NGOs) in various States including Gujarat under the Deendayal Disabled Rehabilitation Scheme (DDRS) during each of the last three years;
- (b) the number of special schools being run in each State with the help of the said scheme;
- (c) the number of differently abled children benefited as a result thereof;
- (d) whether any proposal is under the consideration of the Government to allocate more funds under the scheme to the States particularly to Gujarat; and
- (e) if so, the details thereof?

Answer

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI MUKUL WASNIK)

(a) to (e) A Statement is laid on the Table of the House.

Statement to be laid on the table of the House in answer to part (a) to (e) of Lok Sabha Starred Question No. 97 for 28.11.2011 by Shri Kachhadia Naranbhai regarding "Financial Assistance under DDRS"

a) : A statement showing grant-in-aid released to NGOs & other implementing agencies in various States/UTs, including Gujarat under the Deendayal Disabled Rehabilitation Scheme(DDRS) during 2008-09, 2009-10 and 2010-11 is enclosed at Annexure I.

(b) & (c): State-wise number of Special Schools run by NGOs, supported under the above Scheme, and number of differently-abled children benefited, during 2010-11, is at Annexure II.

(d) & (e): No State Govt. has specifically asked for an increase in its allocation under DDRS since 2010-11.